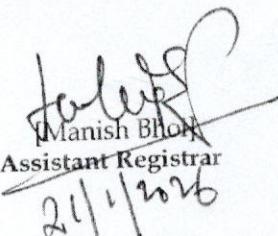


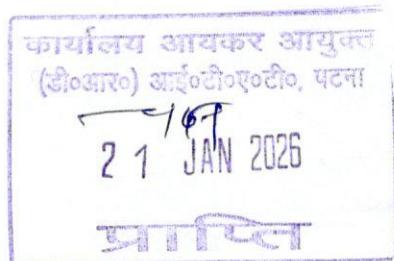
INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
 CONSTITUTION OF KOLKATA BENCHES FROM 27/01/2026 TO 29/01/2026
 [26/01/2026 (Monday) is Gazetted Holiday]
 [30/01/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

21/01/2026
 21/01/2026

"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"Ranchi" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No.2
"SMC" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	Court Room No.3
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "SMC" Bench)	Court Room No.3
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.3
"Patna" (SMC & Division) Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.4
"Guwahati" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "D" & Patna Bench)	Court Room No.4
"Cuttack" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	Court Room No.4

Note : 1. "A" Bench of ITAT, Kolkata will not function during this week.


 Manish Bhola
 Assistant Registrar
 21/1/2026



INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF DB BENCH FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

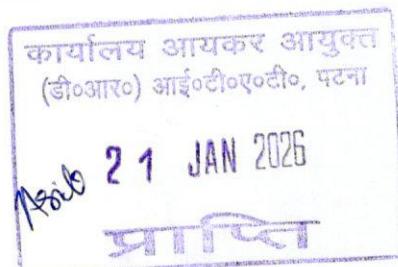
IN COURT ROOM 4

HYBRID COURT HEARING, GOOGLE MEET ID: - WUJ-UMEQ-TBB; TIME: - AS PER CONSTITUTION.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 330/PAT/2023	2017-18	[D] PATEL AGRI INDUSTRIES PVT. LTD.	
2	ITA 270/PAT/2025	2021-22	[A] BIHAR STATE EDUCATIONAL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
3	ITA 469/PAT/2025	2016-17	[A] SHRI MUNESHWAR PRASAD	
4	ITA 510/PAT/2025	2017-18	[A] MOHAN KUMAR HIMATSINGKA	
5	ITA 511/PAT/2025	2012-13	[A] PRAMOD KUMAR SIKARIA	
6	ITA 512/PAT/2025	2015-2016	[A] TARIQUE AKHLAQUE	
7	ITA 513/PAT/2025	NOT APPLICABLE	[A] TRY	
8	ITA 514/PAT/2025	2020-2021	[A] ACROATIC EDU-SOLUTIONS PRIVATE LIMITED	
9	ITA 515/PAT/2025	2015-16	[A] PUNAM DEVI	
10	ITA 516/PAT/2025	2014-15	[A] MADHU DEVI	

S - gnta S -

**For Assistant Registrar
21-Jan-2026**



INCOME TAX APPELLATE TRIBUNAL, PATNA

REVISED CAUSE LIST OF DB BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

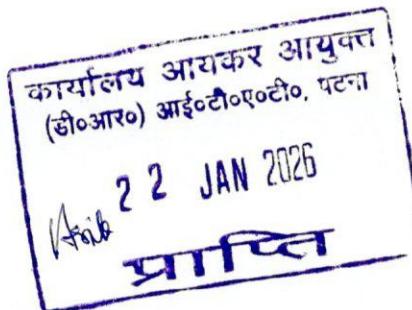
IN COURT ROOM 4

HYBRID COURT HEARING, GOOGLE MEET ID: - WUJ-UMEQ-TBB; TIME: - AS PER CONSTITUTION.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 143/PAT/2025	2014-15	[A] RAM CHARITRA MANDAL	
2	ITA 144/PAT/2025	2015-16	[A] RAM CHARITRA MANDAL	
3	ITA 145/PAT/2025	2016-17	[A] RAM CHARITRA MANDAL	
4	ITA 193/PAT/2025	2002-03	[A] SATISH KUMAR KESHRI, PATNA	
5	ITA 353/PAT/2025	2016-17	[D] SHAKUNTLA JEWELLERS PRIVATE LIMITED	
6	ITA 363/PAT/2025	2017-18	[A] PRAVEEN KUMAR MURARKA	
7	ITA 440/PAT/2025	2018-19	[A] BINAY KUMAR	
8	ITA 518/PAT/2025	2017-18	[A] PRIMCO PRIVATE LIMITED	
9	ITA 519/PAT/2025	2025-26	[A] OOSMANIA TRUST	
10	ITA 520/PAT/2025	2025-26	[A] DIVINE LIGHT FOUNDATION	
11	ITA 521/PAT/2025	2025-26	[A] DIVINE LIGHT FOUNDATION	
12	ITA 522/PAT/2025	2017-18	[A] KISHAN KUMAR	
13	ITA 523/PAT/2025	2017-18	[A] KISHAN KUMAR	
14	ITA 524/PAT/2025	2014	[D] SHIV SHARAN SINGH	

S - gnta S. Singh

**For Assistant Registrar
22-Jan-2026**



INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF DB BENCH FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

**HYBRID COURT HEARING, GOOGLE MEET ID: - WUJ-UMEQ-TBB; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 676/PAT/2024	2014-15	[A] M/S DREAM PROJECTS	
2	ITA 677/PAT/2024	2015-16	[A] M/S DREAM PROJECTS	
3	ITA 527/PAT/2025	2013-14	[A] AGLOWMED LIMITED	
4	ITA 528/PAT/2025	2025-26	[A] BHAGWAN BHASKAR MAHILA UTTAN SAMITI	
5	ITA 529/PAT/2025	25-26	[A] SATYAM EDUCATIONAL AND SOCIAL ENHANCEMENT TRUST	
6	ITA 530/PAT/2025	2016-17	[D] LOCODEL SOLUTIONS PRIVATE LIMITED	
7	ITA 531/PAT/2025	2017-18	[D] NITESH SIKARIA & SONS(HUF)	

S. gmt. Slip

**For Assistant Registrar
21-Jan-2026**

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

HYBRID COURT HEARING, GOOGLE MEET ID: - WUJ-UMEQ-TBB; TIME: - AS PER CONSTITUTION.

CONSTITUTION.				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 517/PAT/2025	2005-06	[A] PATNA DIESEL	
2	ITA 525/PAT/2025	2016-17	[A] MANISH SHIVSAY	
3	ITA 526/PAT/2025	2017-18	[A] MANISH SHIVSAY	

Signature Sample

**For Assistant Registrar
21-Jan-2026**

